

(22)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/21/2017
NAME OF THE PETITIONER(S) : BULDANA CREDIT CARE PVT LTD
NAME OF THE RESPONDENT(S) : VINKEM LABS LIMITED & 4
UNDER SECTION : 241/242 OF COMPANIES ACT 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	A-m-Elango	Counsel for Petitioner	
2.	L. ABIRAMI	Counsel for Respondents (K. SUMATHI)	

ORDER

Counsel for both the parties present and submitted their arguments in relation to the maintainability of the Petition, in part. Counsel for the Respondent prayed for time to file pleadings to make further submissions. Put up on 7.9.2017 at 10.30 A.M.


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)